

GOVERNMENT OF INDIA  
MINISTRY OF NEW AND RENEWABLE ENERGY  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 2510**  
ANSWERED ON 03.08.2023

**SCHOOLS WITH SOLAR ENERGY SYSTEMS**

2510. SHRI HAJI FAZLUR REHMAN

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government proposes to provide solar energy systems in those schools in the rural areas of the country where there is no electricity;
- (b) if so, the details in this regard;
- (c) whether the Government also proposes to provide subsidy on solar panels or equipments for domestic use and for irrigation purpose to the rural farmers and tribals across the country; and
- (d) if so, the details thereof, State-wise?

**ANSWER**

**THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER**

**(SHRI R.K. SINGH)**

(a) & (b) Presently, there is no scheme operational to electrify schools in the rural areas through solar energy. However, under Off-grid and Decentralised Solar PV Applications Programme Phase-I, II and III, financial support was being provided by the Ministry of New and Renewable Energy (MNRE), for installation of off-grid solar PV plant in public institutions including schools in remote and rural areas where grid electricity was either not available or not reliable. The Phase-III of the Programme was closed on 31.3.2021.

(c) & (d) MNRE is implementing citizen centric schemes to provide subsidy on solar panels/equipment for domestic use and for irrigation purpose including for the rural farmers and tribals across the country. The details of these schemes are given at **Annexure**.

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**Annexure referred to in reply of part (c) & (d) of the Lok Sabha unstarred question No. 2510 to be answered on 03.08.2023**

**Details of citizen centric schemes for promotion of solar energy**

Scheme	Targets/Conditions	Financial Assistance available
a) Rooftop Solar Programme Ph-II	<p>Addition of 4000 MW RTS capacity in Residential Sector through provision of Central Financial Assistance (CFA). In addition, incentives to Discoms for initial 18000 MW RTS capacity addition.</p> <p>The Programme is demand driven and open for all citizens of the country for installation of rooftop solar in residential sector as per provisions of implementation guidelines issued for the Programme</p>	<p>(i) For Residential Sector</p> <ul style="list-style-type: none"> <li>• Central Financial Assistance (CFA) of 40% for capacity up to 3 kWp</li> <li>• CFA of 20% for capacity beyond 3 kWp and up to 10 kWp</li> <li>• CFA of 20% for GHS/RWA capacity up to 500 kWp (limited to 10 kWp per house and total upto 500 kWp)</li> </ul> <p>(ii) For Discoms incentives up to 10% of project cost of new installations in a year depending upon achievements in capacity addition above baseline.</p>
b) Pradhan Mantri- Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM- KUSUM)	<p>The Scheme is demand driven and open for all farmers of the country for implementation as per guidelines issued for the Scheme</p> <p><b>Component A:</b> Setting up of 10,000 MW of Decentralized Ground/Stilt Mounted Solar Power Plants on barren/fallow/pasture/marshy land of farmers. Such plants can be installed by individual farmer, Solar Power Developer, Cooperatives, Panchayats and Farmers Producer Organisations.</p> <p><b>Component B:</b> Installation of 20.00 Lakh Stand-alone Solar Pumps in off-grid areas.</p> <p><b>Component C:</b> Solarisation of 15 Lakh Grid Connected Agriculture Pumps through (i) Individual Pump Solarisation and (ii) Feeder Level Solarisation.</p> <p>The beneficiaries under Component-B and Component-C could be individual farmer, Water User Associations, Primary Agriculture Credit Societies and Communities/Cluster based Irrigation Systems.</p>	<p><b>For Component-A:</b> Procurement Based Incentive (PBI) to the DISCOMs @ 40 paise/kWh or Rs.6.60 lakhs/MW/year, whichever is lower, for buying solar/ other renewable power under this scheme. The PBI is given to the DISCOMs for a period of five years from the Commercial Operation Date of the plant. Therefore, the total PBI that payable to DISCOMs is Rs. 33 Lakh per MW.</p> <p><b>For Component-B and individual pump solarisation under Component-C:</b> CFA of 30% of the benchmark cost or the tender cost, whichever is lower, of the stand-alone solar Agriculture pump is provided. However, in North Eastern States, Sikkim, Jammu &amp; Kashmir, Ladakh, Himachal Pradesh and Uttarakhand, Lakshadweep and A&amp;N Islands, CFA of 50% of the benchmark cost or the tender cost, whichever is lower, is provided. In addition, the respective state/UT has to provide atleast 30% financial support. Balance cost is to be contributed by beneficiary.</p> <p><b>For agriculture feeder solarization under Component-C:</b> CFA of Rs 1.05Crore per MW is provided. There is no mandatory requirement of financial support from participating State/UT. The feeder solarisation can be implemented in CAPEX or RESCO mode.</p>